

21. English Bazar
22. Gangarampur
23. Ghatal
24. Gobar Danga
25. Guskara
26. Habra
27. Haldia
28. Haldibari
29. Islampur
30. Jalpaiguri

ANDAMAN AND NICOBAR ISLANDS

1. Port Blair

DADRA AND NAGAR HAVELI

1. Silvasa
2. Silvasa-1

DAMAN AND DIU

1. Diu

LAKSHADWEEP

1. Kavarati

PONDICHERRY

1. Ariankuppam
2. Karaikal
3. Mahe
4. Pondicherry
5. Villianur
6. Yanam

Houses for Weaker Sections

2037. SHRI K.P. MOHAN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have sought the help of the National Housing Bank (NHB) and other Housing Financial Institutions in the housing sector in meeting the target of construction 20 lakh additional houses for the economically weaker sections (EWS) and the lower income group (LIG) every year; and

(b) if so, the response received by the Government from NHB in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) and (b) Government has set a goal for construction of 20 lakh houses out of which 13 lakh dwelling units are targetted for the rural areas. Besides

several policy, institutional and structural initiatives, the Ministry of Rural Areas and Employment is taking necessary steps to improve the availability of housing finance in the rural areas with the assistance of organisations like NHB, HUDCO and other housing finance institutions. The National Housing Bank is implementing the Golden Jubilee Rural Housing Finance Scheme and under it financing construction of dwelling units in the rural areas.

Upgradation of Missile Range

2038. SHRI RANJIB BISWAL : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government have a proposal to upgrade the Interim Test Range at Chandipur in Balasore district, Orissa; and

(b) if so, the details of the action Plan and the steps taken in the matter?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) and (b) There is no proposal to upgrade the Interim Test Range (ITR). However, continuous improvement of instrumentation in ITR is carried out to impart better operational features.

Guidelines for Issuing Tickets to Senior Citizens

2039. SHRI SURESH WARPUDKAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether proof of age is being asked for by the booking clerks at several Railway Stations in the country while issuing tickets to Senior Citizens despite the clear cut guidelines against it;

(b) if so, whether proof of age may be demanded by the TTE/Special Checking Squad during the course of journey from the Senior citizens; and

(c) if so, the details of documents which can be treated as proof of age?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) As per rules, no proof of age is required at the time of purchasing tickets for Senior Citizens.

(b) Senior Citizens travelling on concession tickets are required to carry some authentic document in proof of age which should be produced if demanded by railway official during journey.